

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No. Estt. ( RJS )/73/2008

Date : 11th Aug., 2008

**I**

SHRI J.P. SHARMA-II, RHJS, whose services have been repatriated from the post of Judge, Motor Accident Claims Tribunal, Bundi vide Govt. order No. F.19(20)Judl./98 dated 08.08.2008 to this Court, is hereby transferred/ posted as District & Sessions Judge, Dholpur with immediate effect.

**II**

SHRI YASHPAL SINGH CHOUDHARY, RHJS, whose services have been repatriated from the post of Judge, Motor Accident Claims Tribunal, Pali vide Govt. order No.F.19(20)Judl./98 dated 08.08.2008 to this Court, is hereby transferred/ posted as District & Sessions Judge, Jaisalmer with immediate effect.

**III**

SHRI B.M. GUPTA, RHJS, whose services have been repatriated from the post of Judge, Motor Accident Claims Tribunal, Ajmer vide Govt. order No.F.19(20)Judl./98 dated 08.08.2008 to this Court, is hereby transferred/ posted as District & Sessions Judge, Chittorgarh with immediate effect.

**IV**

MS. CHANDRA KALA YADAV, RHJS, whose services have been repatriated from the post of Judge, Motor Accident Claims Tribunal, Alwar vide Govt. order No.F.19(20)Judl./98 dated 08.08.2008 to this Court, is hereby transferred/ posted as District & Sessions Judge, Sawaimadhopur with immediate effect.

**V**

SHRI MAHENDRA KUMAR AGARWAL, RHJS presently posted as Judge, Spl. Court, Atrocities on Women and Dowry Cases, Bhilwara who has been appointed as Judge, Motor Accident Claims Tribunal, Alwar vide Govt. order No.F.19(20)Judl./98 dated 08.08.2008 is hereby relieved with immediate effect to join his new assignment.

Note :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998

**BY ORDER**

**REGISTRAR (ADMN.)**